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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

## Commissionerate of Land Revenue

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GOVERNMENT OF KERALA  
2022



## Ernakulam District

## Kanayannur Taluk

## NOTICE

നമ്പർ:എ5-21604/2021

10-01-2022

കണയന്നൂർ താലൂക്കിൽ മരട് വില്ലേജിൽ താമസിച്ചുവരവെ അന്തരിച്ചുപോയ രാജേഷ് കെ കെ കൂടുമാന്തറ വീട് , കണയന്നൂർ ദേശം എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി പരേതന്റെ ഭാര്യ രമ്യ രാജേഷ് ബോധിപ്പിച്ച അപേക്ഷ മരട് വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 05-08-2021 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനൂത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗം ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുകൊണ്ടും.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	രമ്യ രാജേഷ്	ഭാര്യ	35
2	ലളിത	മാതാവ്	61



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: a5/1868/22

20-01-2022

Notice is hereby given to all to whom it may be concern that ANTONY VETTAPARAMBIL HOUSE, CHERANELLOOR DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late V P VARGHESE VETTAPARAMBIL HOUSE, CHERANELLOOR DESOM who expired on 14-12-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V P VARGHESE. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY	Daughter	62
2	BABU V V	Son	55
3	LIJI GEORGE	Daughter	48
4	RAJU V V	Son	47
5	ANTONY	Son	43
6	THOMAS V V ROY	Son	54
7	PHILIP V V	Son	53

No: A5/20932/21

26-11-2021

Notice is hereby given to all to whom it may be concern that LUSY ANTONY KATOOR HOUSE KALOOR DESOM, Ernakulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late OUSEPH KATOOR KATOOR HOUSE KALOOR DESOM who expired on 17-09-1945 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late OUSEPH KATOOR. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LUSY ANTONY	Daughter in law	75
2	MARY JOSEPH	Grand Daughter	84

No: H6/248/22

30-12-2021

Notice is hereby given to all to whom it may be concern that JESSY ANTONY PAVOTHITHARA HOUSE,KACHERIPPADY, Ernakulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P.V.ANTONY PAVOTHITHARA HOUSE,KACHERIPPADY who expired on 04-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P.V.ANTONY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JESSY ANTONY	Wife	62
2	JJO ANTONY	Son	34
3	JOJY ANTONY	Son	27

No: A5/1945/22

13-01-2022

Notice is hereby given to all to whom it may be concern that JAYAKRISHNAN M.J MUNDACKAL HOUSE, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late JAYAPRAKASH M.K MUNDACKAL HOUSE who expired on 28-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JAYAPRAKASH M.K. that it is proposed to issue a legal heirship certificate according to this to the applicant . NA Hence , it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JAYAKRISHNAN M.J	Son	31
2	K.K.SUDHA	Wife	56



No: A5/1948/22

21-01-2022

Notice is hereby given to all to whom it may be concern that SIVARAJAN E.U ENIYERIPARAMBIL, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RESMI T.S ENIYERIPARAMBIL who expired on 12-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RESMI T.S. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SIVARAJAN E.U	Husband	47
2	SARANG E.S	Son	7

No: A5/2755/22

31-01-2022

Notice is hereby given to all to whom it may be concern that JASEELA ANVAR POOYAPPALLIL, EdappallyNorth Village , Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BUKHARY.T.K THAMARASSERY who expired on 06-01-2022 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BUKHARY.T.K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SULEKHA.K.M	Wife	70
2	JASEELA ANVAR	Daughter	51
3	MUHAMMED SALIM.T.B	Son	50

No: A5/1947/22

22-11-2021

Notice is hereby given to all to whom it may be concern that SHEELA MATHEW CHOOLAKKAL, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C.J.MATHEW CHOOLAKKAL who expired on 15-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C.J.MATHEW. that it is



proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHEELA MATHEW	Wife	65
2	RIA MATHEW	Daughter	40
3	RIMA MATHEW	Daughter	38
4	ANTONY GEORGE	Son	35

No: A5/1936/22

20-01-2022

Notice is hereby given to all to whom it may be concern that DEEPA.T.D THOPPIL;, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SUMESH MOHANAN THOPPIL who expired on 09-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SUMESH MOHANAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUSHAMA	Mother	60
2	DEEPA.T.D	Wife	30
3	THIRTHA SUMESH	Daughter	10
4	THRISHNA SUMESH	Daughter	7
5	THRIDHIYA SUMESH	Daughter	7

No: A5/1928/22

14-01-2022

Notice is hereby given to all to whom it may be concern that SARASWATHY NIKATHILPARAMBIL, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GOPALAKRISHNAN.N NIKATHILPARAMBIL who expired on 09-07-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GOPALAKRISHNAN.N. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims.



objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SARASWATHY	Wife	58
2	RAKESHKUMAR	Son	37
3	RESHMI PRASANTH	Daughter	35

No: A5/1923/22

20-01-2022

Notice is hereby given to all to whom it may be concern that TRESA PREEMY KARUVELIPARAMBIL, Cheranellur Village , Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BINEESH.K.S KARUVELIPARAMBIL who expired on 10-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BINEESH.K.S. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	TRESA PREEMY.T.F	Wife	37
2	RAHUL.K.B	Son	14
3	NIMA.K.B	Daughter	10
4	MOLY	Mother	60

No: A5/2114/22

22-01-2022

Notice is hereby given to all to whom it may be concern that T.D SUNIL ,SUNIL BHAVAN, Thekkumbhagam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P.K GULABU, SUNIL BHAVAN who expired on 11-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P.K GULABU. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	T.D SUNIL	Son	57
2	T.D SEENAKUMARI	Daughter	56

No: A5/2084/22

22-01-2022

Notice is hereby given to all to whom it may be concern that SAGAR SASIDHARAN, SAGAR NIVAS(42/2069), EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SASIDHARAN.R ,SAGAR NIVAS(42/2069) who expired on 22-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SASIDHARAN.R. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MINI SASIDHARAN	Wife	52
2	SAGAR SASIDHARAN	Son	35
3	SYAMINLS	Daughter	33

No: A5/2092/22

18-01-2022

Notice is hereby given to all to whom it may be concern that MANU.K.J ,KOPRAPARAMBIL, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late JOSHWA.K.J ,KOPRAPARAMBIL who expired on 11-09-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JOSHWA.K.J. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MERCY	Wife	56
2	MANU.K.J	Son	26
3	VINU.K.J	Son	26







## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: H6/618/22

22-01-2022

Notice is hereby given to all to whom it may be concern that VASANTHI @ NASEEMA RAHIM KULANGATHARA HOUSE, SHANTHIPURAM COLONY, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RADHA M. KULANGATHARA HOUSE, SHANTHIPURAM COLONY who expired on 24-02-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RADHA M.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VASANTHI @ NASEEMA RAHIM	Daughter	45
2	BIJU	Son	44



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/23302/21

29-12-2021

Notice is hereby given to all to whom it may be concern that ABOOBAKKER K S KALAPPURAKKAL HOUSE THRIKKAKKARA DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late NABEEZA KALAPPURAKKAL HOUSE THRIKKAKKARA DESOM who expired on 13-01-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late NABEEZA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ABOOBAKKER K S	Son	51
2	RAZIYA	Daughter	49
3	ABDUL LATHEEF K S	Son	47
4	SAFEENA KAREEM	Daughter	45
5	NOUSHAD K S	Son	39

No: A5/23295/21

29-12-2021

Notice is hereby given to all to whom it may be concern that MALATHY KARUNAKARAN VALIYA VEETTIL HOUSE MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KARUNAKARA PANICKER V P VALIYA VEETTIL HOUSE MARADU DESOM who expired on 08-07-2005 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KARUNAKARA PANICKER V P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
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1	MALATHY KARUNAKARAN	Wife	66
2	JYOTHILAKSHMI	Daughter	34

No: A5/23272/21

29-12-2021

Notice is hereby given to all to whom it may be concern that NIDHEESH SASI PAPPALIL HOUSE, PONNURUNNI DESOM , Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late JESSY SASIDHARAN, SASIDHARAN K PAPPALIL HOUSE, PONNURUNNI DESOM who expired on 18-12-1991 , 09/06/2020and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JESSY SASIDHARAN, SASIDHARAN K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	NIDHEESH SASI	Son	35
2	NIKHIL SASI	Son	30

No: A5/23269/21

29-12-2021

Notice is hereby given to all to whom it may be concern that P T JOSE PANAKAT HOUSE, THYKODAM DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KARMILY THOMAS PANAKAT HOUSE, THYKODAM DESOM who expired on 13-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KARMILY THOMAS. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P T JOSE	Son	57

No: A5/23272/21

29-12-2021

Notice is hereby given to all to whom it may be concern that NIDHEESH SASI PAPPALIL HOUSE, PONNURUNNI DESOM , Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to



produce before VARIOUS in respect of the legal heirs of late JESSY SASIDHARAN, SASIDHARAN K PAPPALIL HOUSE, PONNURUNNI DESOM who expired on 18-12-1991 , 09/06/2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JESSY SASIDHARAN, SASIDHARAN K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	NIDHEESH SASI	Son	35
2	NIKHIL SASI	Son	30

No: A5/23269/21

29-12-2021

Notice is hereby given to all to whom it may be concern that P T JOSE PANAKAT HOUSE, THYKOODAM DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KARMILY THOMAS PANAKAT HOUSE, THYKOODAM DESOM who expired on 13-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KARMILY THOMAS. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P T JOSE	Son	57

No: A5/23196/21

25-01-2022

Notice is hereby given to all to whom it may be concern that RONALD DCOUTH 1605/38, KANDENGATTU HOUSE, VENNALA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late DONALD DCOUTH 1605/38, KANDENGATTU HOUSE, VENNALA DESOM who expired on 03-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late DONALD DCOUTH. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be



considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MABLE DCOUTH	Wife	73
2	RONALD DCOUTH	Son	42
3	SHERRY DCOUTH	Daughter	48

No: a5/19678/21

24-01-2022

Notice is hereby given to all to whom it may be concern that RADHAMANI RAJEEV GOVINDAM HOUSE, ELAMAKKAR A DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late G. MURALIDHARAN NAIR GOVINDAM HOUSE, ELAMAKKARA DESOM who expired on 13-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late G. MURALIDHARAN NAIR. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	CHANDRIKA T	Wife	76
2	RADHAMANI RAJEEV	Daughter	44

No: A5/23138/21

24-01-2022

Notice is hereby given to all to whom it may be concern that K P ANSARI 37/1355, ZAM ZAM HOUSE, PALARIVATTO M DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K.M.P.M KHAN, FATHIMA BEEVI 37/1355, ZAM ZAM HOUSE, PALARIVATTOM DESOM who expired on 01-12-2020 , 31-05-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.M.P.M KHAN, FATHIMA BEEVI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K P ANSARI	Son	59
2	DR. ARSHAD K P	Son	55

No: A5/21324/21

24-01-2022

Notice is hereby given to all to whom it may be concern that SHANMUGHAN M K 42/1969.MAKKAYITHUNDI HOUSE vennala desom, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late KARTHIAYINI 42/1969.MAKKAYITHUNDI HOUSE vennala desom who expired on 09-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KARTHIAYINI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	shanmughan m k	Son	51

No: a5/19607/21

24-01-2022

Notice is hereby given to all to whom it may be concern that MARY CHERIAN MAMPILLY HOUSE, PALARIVATTOM DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late CHERIAN MAMPILLLY JOSEPH MAMPILLY HOUSE, PALARIVATTOM DESOM who expired on 05-07-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late CHERIAN MAMPILLLY JOSEPH. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY CHERIAN	Wife	73
2	CHITRA CHERIAN	Daughter	52
3	DIAS MAMPILLY CHERIAN	Son	49
4	WILLS MAMPILLY	Son	46
5	TINA SUNIL	Daughter	43



No: A5/23526/21

24-01-2022

Notice is hereby given to all to whom it may be concern that ANIL K S 33/2682B, SHREE HOUSE, SHASTHRI LANE, PONNURUNNI DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K I NALINI 33/2682B, SHREE HOUSE, SHASTHRI LANE, PONNURUNNI DESOM who expired on 01-08-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K I NALINI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	CYMA K S	Daughter	63
2	ANIL K S	Son	58
3	SAINA SURESH	Daughter	53
4	ANITHA K S	Daughter	52

